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C.A.No. 37 OF 1998

ITEM No.3

Court No. 6

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 2 In  
Civil Appeal No.37/1998

TATA IRON & STEEL CO LTD

Appellant (s)

VERSUS

CHIEF INSPECTING OFFICER & ORS

Respondent (s)

( For Intervention )

Date : 26/11/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s)

M/s J.B. Dadachanji & Co.,(NP)

For Respondent (s)

Mr. B.B. Singh,Adv.

Ms. Nandini Mukherjee, Adv.  
Mr. D.P. Mukherjee, Adv.

Mr. Prem Prakash, Adv.  
Mr. Ashok Mathur, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....  
.SP2

I.A. No. 2 will be considered at the time of  
hearing of the appeal.

.SP1

Charanjit

[ Om Prakash ]  
Court Master